

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 281 OF 2009 (For prel. hearing)

ALARD CHARITABLE TRUST

Petitioner(s)

VERSUS

ALL INDIA COUNCIL FOR TECHN.EDU.& ORS.

Respondent(s)

(With appln(s) for directions and office report)

WITH

W.P(C) NO. 282 of 2009 (For prel. hearing),

W.P(C) NO. 283 of 2009 (For prel. hearing)

(With appln(s) for directions and office report)

Date: 17/07/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. M.N. Krishnamani, Sr. Adv.
Mr. Naushad Ahmad Khan, Adv.
For Mr. Aftab Ali Khan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Issue notice.

Dasti service, in addition, is permitted.

Post along with W.P.(C) No.269/2009.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master